


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM,
NEW DELHI-110066
(SM APPEAL BRANCH)

Dated:-24/09/2018

NOTICE

All the concerned are hereby informed that all matters listed before Hon'ble Single Member Bench on 24/09/2018 stand adjourned and the next date of hearing will be notified in due course.

By order


Assistant Registrar
(SM.)

Copy to:-

- 1 SPS to Hon'ble President/Hon'ble Members.
- 2 P.A. to Registrar/Dy.Registrar/AssistantRegistrars/Bar Association /CDR/SDR.
- 3 Notice Board/CESTAT,website
- 4 Guard file


Assistant Registrar